

Annexure-7

Name of the corporate debtor: Tonk Water Supply Limited; Date of commencement of CIRP: 16.09.2022; List of creditors as on: 03.10.2022

List of operational creditors (Government dues)
(Amount in ₹)

| SI No. | Details of Claimant | | Details of claim received | | Details of claim admitted (provisionally) | | | | | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|--------------|---------------------------------------|------------|---------------------------|------------------|---|----------------------|-------------------------------------|-----------------------------|------------------------|------------------------------|------------------------------------|------------------|--|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security Interest | Amount covered by guarantee | Whether related party? | | | | % of voting share in CoC, if |
| 1 | EMPLOYEES PROVIDENT FUND ORGANISATION | State | 29.09.2022 | 20,885.00 | - | Interest and Damages | No | No | No | NA | - | 20,885.00 | Claim form B is not received and hence kept under verification |
| TOTAL | | | | 20,885.00 | - | | | | | | - | 20,885.00 | |